

Integrated energy system using renewable sources of energy

3396. **SHRIMATI KISHORI SINHA :**
Will the Minister of ENERGY be pleased to state :

(a) whether integrated energy systems using renewable sources of energy have been tried out in any village in the country ;

(b) if so, the generation cost of energy through this system ;

(c) whether it has been found to be economic ; and

(d) if so, whether it will be tried out in more areas ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) and (c) The cost of energy generation and economics of such systems are already favourable in remote, rural areas away from the electrical grid and where the supply of other conventional fuels is difficult and expensive. In other areas also, these systems are approaching economic viability as costs of constituent systems reduce with improvements in efficiency and increase in volume production.

(d) 18 such projects have been set up and 28 are under implementation. Further projects in different part of the country are planned.

Issue of new Telephone Directory

3397. **SHRIMATI KISHORI SINHA :**
SHRI ANOOPCHAND SHAH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the latest telephone directory supplement issued by Delhi Telephones is already out of date ;

(b) if so, whether a new directory is proposed to be issued before the year end ;

(c) whether due to a large number of changes in telephone numbers, the service 197 is faced with a flood of calls ;

(d) whether this has led to considerable inconvenience to telephone users ; and

(e) if so, the steps being taken to rectify this situation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) A new supplement to Delhi Telephone Directory incorporating changes upto November, 1985 has been published and is being distributed. The main new Telephone Directory is, so expected to be published during 1986.

(c) No, Sir. However, there is some increase in the traffic on '197' due to increase in the number of telephones and changes in telephone numbers.

(d) and (e) No, Sir, However, '197' positions are being augmented to cope with the increased traffic.

Raising of Electricity Traffic by states

3398. **SHRIMATI KISHORI SINHA :**
Will the Minister of ENERGY be pleased to state :

(a) whether State Electricity Boards in all the States have been asked to raise their tariffs so as to generate adequate surpluses for financing their Seventh Five Year Plan projects ;

(b) if so, the details thereof ; and

(c) whether selling price of electricity by the National Thermal Power Corporation will also be raised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Under the Electricity (Supply) Act, 1948, the power to fix and revise tariffs is vested in the State Electricity Board. Effective 1-4-1985, according to an amendment to the Act, a State Electricity Board is required to carry on its operations and adjust its tariffs, so as to earn a surplus of not less than 3% (or such higher percentage as the State Government may specify) of the value of the fixed assets of the Board in service at the beginning of the year.

(c) The tariff for power supplied by National Thermal Power Corporation to the State Electricity Boards is governed by the Memorandum of Understanding/Bulk Supply Agreements entered into by the Corporation with the Boards.